

who held the discussion with the Management and the matter has been mutually settled for the time being.

#### Shortage of Steel in Kerala

7941. SHRI VAYALAR RAVI : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government are aware that 90 steel furniture factories in Kerala have been closed down due to shortage of supply of the steel materials, particularly the CR Sheets ; and

(b) if so, the steps taken for the supply of of steel material to these factories ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) Due to general shortage of steel, industrial units including furniture factories may be facing difficulties to some extent in all parts of the country including Kerala. Government, however, have no readily available information regarding the closure of steel furniture factories in Kerala due to shortage of steel.

(b) All efforts are being made to raise production in our Steel Plants and to clear imports to the extent required.

#### बिहार में पुनर्बलन मिलें

7942. श्री सुखदेव प्रसाद वर्मा : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार में वर्ष 1965 तक कितनी पुनर्बलन मिले थी और इस समय कितनी है और उनके नाम क्या है और वे कहाँ कहाँ स्थित है ;

(ख) उनमें से प्रत्येक की वार्षिक उत्पादन क्षमता कितनी है तथा प्रत्येक की प्रति वर्ष कितना कच्चा माल सप्लाई किया जाता है ;

(ग) क्या प्रत्येक पुनर्बलन मिल को उसकी उत्पादन क्षमता के अनुसार कच्चा माल दिया जाता है ; और यदि नहीं, तो इसके क्या कारण है ; और

(घ) यह सुनिश्चित करने के लिये कि प्रत्येक उक्त मिल की उसकी उत्पादन क्षमता के अनुसार कच्चा माल सप्लाई किया जाय सरकार का विचार क्या कार्यवाही करने का है ;

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री शाहनवाज खान) : (क) से (ग). जानकारी प्राप्त की जा रही है और सभा पटल पर रख दी जाएगी ।

#### Service Conditions in M. P.'s Canteens at South and North Avenues, New Delhi

7943. SHRI P. ANTONY REDDY : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the service conditions that are existing in M. P.'s Canteens both at South and North Avenues ; and

(b) the number of workers employed in each of these canteens ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) The M.P.'s canteens at South Avenue and North Avenue are run by private caterers. There are no written rules at these canteens governing the service conditions of the employees. It has been reported to Government that the employees in the canteen at North Avenue are paid wages varying from 50 to Rs. 100 with free board and lodging, and that hours of work and leave entitlement etc. are according to the Delhi Shops and Establishments Act, 1954. At the canteen at South Avenue, the caterer claims to be employing only casual labour on daily rates of wages.

(b) The number of workers employed in the South Avenue and North Avenue canteens is 8 and 11 respectively.

#### Arrears of Employees Provident Fund with Mica Mines Companies

7944. SHRI JAGANNATH MISHRA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether some of the leading Mica mine companies like M/S. Christean Mica Industries,

Domchanch and M/s. C. H. (P) Ltd. P. O. Jhumritilaya are habitual defaulters under the Employees' Provident Fund in Bihar region ;

(b) whether the above noted companies and others have not deposited even the workers' share of Provident Fund contributions which have been deducted from their salaries ; if so, the arrear amount involved ;

(c) whether criminal cases under Sec. 406 and 409 I. P. C. have ever been filed against them ; if so, when and the particulars thereof ;

(d) whether some of the cases filed under Sec. 406 and 409 I. P. C. in Bihar region for P. F. default have failed because of irregularities in the complaint petition itself and if so, the particulars of the cases having failed ; and

(e) the action being taken against those erring and irresponsible officers on whose account those cases failed ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (e). The administration of the Employees' Provident Fund is the concern of the Central Board of Trustees set up under the Employees' Provident Funds and Family Pension Fund Act, 1952 and is not the direct concern of the Central Government. The Provident Fund authorities have reported that the information is being collected. It will be laid on the Table of the Sabha in due course.

**Azhikode (Ernakulam) Sea Mouth closed due to deposit of Silt**

7945. SHRI VAYALAR RAVI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that the Azhikode (Ernakulam) sea mouth has closed due to the deposit of silt and the entire fishing industry of the area has come to a stand still ; and

(b) if so, the steps taken to remove the silt ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) A sand bar has formed at the entrance of the Azhikode Sea Mouth. As a result fishing vessels have to take a circuitous route to the sea. This has

adversely affected fishing activity in the area, and there have been representations from the fishing industry in this connection.

(b) The Government of Kerala have been making efforts to obtain a dredger on loan from the Cochín Port Trust and other organisations. As there is a shortage of dredgers, and available dredgers which are suitable for this work are heavily committed on other important projects, it has not been possible to obtain a dredger so far. The Government of Kerala have since finalised arrangements to purchase a dredger at an estimated cost of about Rs. 1.5 crores. Pending manufacture of the dredger, efforts are being continued to obtain a dredger on loan.

**मोहन प्रिटिंग प्रेस उज्जैन**

7946. श्री कूल चन्द्र वर्मा : क्या अन्न तथा पुनर्वासि मंत्री यह बताने की कृपा करेंगे कि :

(क) मोहन प्रिटिंग प्रेस, उज्जैन तथा दैनिक "अवन्तिका" की ओर कर्मचारी भविष्य निधि के अक्षदानों की कितनी राशि बकाया है और उसे बसूल करने के लिये सरकार द्वारा क्या कार्यवाही की जा रही है ; और

(ख) क्या दैनिक "अवन्तिका" तथा उक्त प्रेस के प्रबन्धक अपने कर्मचारियों को स्थायी नहीं करते, जिससे कि कर्मचारी भविष्य निधि अक्षदान जमा न करवाने पड़ें और यदि हा, तो हम अनियमितता को दूर करने के लिये सरकार का क्या कार्यवाही करने का विचार है ?

अन्न और पुनर्वासि मंत्री (श्री आर० के० झाडिलकर) : कर्मचारी भविष्य निधि के प्रशासन की जिम्मेदारी कर्मचारी भविष्य निधि और परिवारिक पेन्शन निधि अधिनियम, 1952 के अधीन बनाये गये न्यासियों के केंद्रीय मंडल की है और केन्द्रीय सरकार से इसका सीधा सम्बन्ध नहीं है ।

(क) और (ख) . भविष्य निधि के प्राधिकारियों से सूचना दी है कि मोहन प्रिटिंग प्रेस